

Export of Dairy Products:

1532. SHRI NAVAL KISHORERAI: Will the Minister of COMMERCE be pleased to state:

(a) whether dairy products are being exported for the last three years in view of White Revolution;

(b) if so, the quantity and value of milk and milk products exported during the above

period and the countries to which exported; and

(c) the incentives being given by the Government to the exporters of dairy products?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b) The quantity and value of export of butter, pure milk ghee and milk power for the last three years are given below:-

Qty: MT
Val:Rs.Lakhs

<i>Year</i>	<i>Pure Milk Ghee/ Butter</i>		<i>Milk Powder</i>	
	<i>Qty.</i>	<i>Val.</i>	<i>Qty.</i>	<i>Val.</i>
1988-89	313	139	Nil	-
1989-90	174*	105	Nil	-
1990-91	146*	319*	124	-

* Provisional figures based on returns filled by exporters. While UAE is the major market for our pure milk ghee and butter accounting for more than 80% of our export, followed by Bahrain and Kuwait, milk powder is mainly exported to UAE and Bangladesh.

(c) As per present policy, 30% Exim Scrip is available on export of butter, pure milk ghee and milk powder.

Shifting of Visakhapatnam Airport

1533. SHRI RAM KRISHNA KONATHALA: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal to shift the Visakhapatnam Airport from the existing site;

(b) if so, the details thereof;

(c) if not, whether the Government pro-

pose to relay the runway to prevent stagnation of water during rainy season; and

(d) if so, the details thereof and the time by which the work is likely to be completed?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir.

(b) Does not arise.

(c) and (d). No, Sir. Relaying/upgradation of the existing runway is not likely to solve the water stagnation problem as the area is low lying and subject to water logging during monsoon and to flooding from the Megadri Gadda Dam when the sluice gates are

opened in the interest of safety of the Dam.

General Insurance Companies in Goa

1534. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of FINANCE be pleased to state:

(a) the number of General Insurance Companies located in Goa;

(b) the premium amounts received and the amount of claims settled by these companies during each of the last five years; and

(c) the profit or loss of these companies during the above period company-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The four subsidiary companies of the General Insurance Corporation of India are operating in Goa through Divisional and Branch Offices. The number of Divisional and Branch Offices of these four Companies in Goa is 8 and 20 respectively.

(b) The required information is as under:

(In Crores of Rupees)

	1986	1987	1988-89	1989-90 (For 15 months from 1.1.88 to 31.3.1989)	1990-91
Premium	8.54	9.77	13.75	14.15	15.86
Claims Settled	5.24	7.50	9.58	8.22	9.01

(c) The Profit & Loss Accounts are not built up on Divisional Office basis but on overall company net basis centrally at Head Office. All the general insurance companies are making profit, company-wise.

[Translation]

Loans given by RRBs for Agricultural Development

1535. SHRI RAM NARAIN BERWA: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans given by the Regional Rural Banks for Agricultural devel-

opment during the last three years, State-wise;

(b) the percentage of loans recovered so far; and

(c) the percentage of bad debt.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b) National Bank of Agriculture and Rural Development has reported that during the year 1988-89 and 1989-90 the loans disbursed to farmers by Regional Rural Banks, the amount recovered and the percentage of repayment to demand are as under:-